

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 130
Appeal No. 802/252/ND/2018**

Under Section: 252

In the matter of:

Income Tax Officer Ward

....Appellant

Vs.

ROC In the Matter of: (M/s GRS Printers Pvt. Ltd.) **....Respondent**

Order delivered on 17.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Fahad M. Khan, Adv.
For the Respondent	: Mr. Arun Malhotra
For the ROC	: Mr. M. Yadubhushana Rao, AROC

ORDER

Due to Special Principal Bench holding and paucity of time, and due to day to day hearing fixed at 03.30 p.m. as per directions of NCLAT, matter adjourned to 15.11.2019

Sd/-

**COURT OFFICER
(ASIM KUMAR PAL)**